

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL-APPLICATION-NO.634-of-1994

DATE-OF-ORDER:- 20th February, 1997

BETWEEN:

P. VENKATA RAMANA

.. APPLICANT

AND

1. Superintendent of Post Offices,  
Hindupur Division, Hindupur,  
Anantapur District,

2. The Sub Divisional Inspector (Postal),  
Kadiri Sub Division, Kadiri,  
Anantapur District.

.. RESPONDENTS

COUNSEL FOR THE APPLICANT: Mr. SYED SHAREEF AHMED

COUNSEL FOR THE RESPONDENTS: Mr. N.R.DEVARAJ, Sr.CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

HON'BLE SHRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

None for the applicant. Heard Mr. Satyanarayana for Mr. N.R. Devaraj, learned senior standing counsel for the respondents.

2. The post of EDMC, Kothapalle BO under Dharmavaram HO, was vacant from 14.1.93 as a result of discharge of one Mr. P. Musalappa on attaining the age of 65 years. To fill up that vacancy, R-2 addressed the Employment Exchange, Anantapur District on 6.1.93 to sponsor suitable candidates

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be set-aside.

6. In view of what is stated above, the following direction is given:

The notification dated 4.5.94 is set-aside. The applicant who was duly selected on the basis of the notification issued on 8.2.93 should be deemed to have been regularly posted in the post of EDMC, Kothapalli.

7. The OA is ordered accordingly. No order as to costs.

प्रमाणित प्रते  
CERTIFIED TO BE TRUE COPY  
S. S. D. P. M.  
स्थानालय विधिकारी  
COURT OFFICER  
केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
हैदराबाद बायरिंग  
HYDERABAD BENCH

केस नंम्बर	M-634/94
मामले का तारीख	20/2/94
Date of Judgement	20/2/94
जज द्वारा दिया गया दिन	20/2/94
Copy Made Ready on	5/3/94
अनुमान विधिकारी (न्य दिक्क)	
Section Officer (J)	